

NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

Company Appeal (AT) No. 18 of 2021

In the matter of:

Axis Trustee Services Ltd. & Ors.

....Appellants

Vs.

SREI Equipment Finance Ltd.

....Respondent

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Himanshu Vij, Advocates

For Respondent: Mr. Joy Saha, Sr. Advocate with Abhijeet Sinha, Mr. Dipen Chatterjee, Mr. Rusha Mitra, Mr. Saptarshi Mandal, Advocates

ORDER

(Virtual Mode)

26.03.2021: Learned Counsel for the Respondent submits that he has filed Reply Affidavit which is taken on record. Learned Counsel for the Appellant submits that he does not intend to file any Rejoinder.

Pleadings are completed.

Let the matter be fixed 'For Hearing' on **31st March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.